

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO.3

Excise Appeal No. 12682 of 2014

(Arising out of OIA-SUR-EXCUS-001-APP-503-508-13-14 dated 01/11/2013 passed by Commissioner of Central Excise, Customs and Service Tax-SURAT-I (Appeal))

Shree Mahavir Textile Mills

Unit-Ii, Vimla Bhavan, Sharma Ind. Estate,
Walbhat Road, Goregaon
MUMBAI, MAHARASHTRA

.....Appellant

VERSUS

C.C.E. & S.T.-Surat-I

New Building...Opp. Gandhi Baug,
Chowk Bazar, Surat,
Gujarat-395001.

.....Respondent

APPEARANCE

None appeared for the Appellant

Shri Satyapal Singh Vikal, Assistant Commissioner (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING/ DECISION: 06.12.2023

The appeal is disposed of. For order, see order of date in Excise Appeal No. 10957 of 2014.

**RAMESH NAIR
MEMBER (JUDICIAL)**

**RAJU
MEMBER (TECHNICAL)**

Arpita